

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:785

ANSWERED ON:25.02.2011

MONEY TRAIL OF SPECTRUM ALLOCATION SCAM

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Enforcement Directorate probing the money trail of spectrum allocation scam, has traced an investment of Rs. 206 crore to a TV channel of South India;
- (b) if so, the details thereof;
- (c) whether money was routed through a tax haven and parked in a fisheries firm in Maharashtra and Mumbai based event management company before being diverted to a TV channel;
- (d) if so, the details thereof;
- (e) whether First Information Report (FIR) has been filed against the guilty persons in this regard; and
- (f) if so, the details thereof and if not, the reasons along with other action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) to (f): The investigations being made by the Directorate of Enforcement under Foreign Exchange Management Act, 1999 (FEMA) & Prevention of Money Laundering Act, 2002 (PMLA) in the 2G Spectrum Scam are in progress.